

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 32 OF 2017**

**Dated: 26<sup>th</sup> September, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**M/s Kamuthi Solar Power Ltd.**

**.... Appellant(s)**

**Versus**

**Tamil Nadu Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Abiha Zaidi

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. S. Vallinayagam

Mr. G. Umapathy for R-2 & R-3

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **26.11.2018.**

**(S. D. Dubey)  
Technical Member**

*mk/kt*

**(Justice Manjula Chellur)  
Chairperson**